

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**

C.P. (I.B) No.63/7/NCLT/AHM/2018

**Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2019**

Name of the Company: Phoenix ARC Pvt. Ltd. (Trustee of Phoenix Trust
FY 14-9)

V/s.

Doshion Pvt. Ltd.

Section of the Companies Act : Section 7 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1. SHASHVATA SHUKLA

ADVOCATE

RESPONDENT



2. Ashish C. Doshi

PCS

Applicants



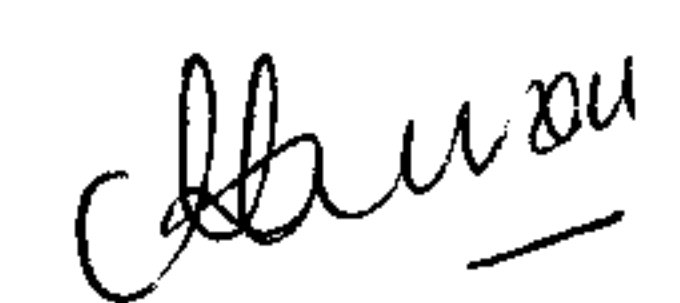
ORDER

The Parties are represented through their respective Counsel/PCS(s).

List the matter before regular Division Bench.

List the matter on 16.12.2019


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 10th day of December, 2019.